

F. No. J-11017/16/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 7th November, 2017

ORDER

In continuation of this Department's earlier order with even No. dated 11.10.2017, the President is pleased to engage following Advocates as Additional Standing Govt. Counsel for various District & Subordinate Courts in the State of Tripura for conducting Central Govt. litigation (except cases of Railways & Taxation), for a period of three years from the date of this order or until further orders, whichever is earlier:

District & Subordinate Courts
in the state of Tripura

ADDITIONAL STANDING GOVT. COUNSEL


Sl. No.	Name of Advocate(S/Shri)	Contact Details	Enrollment No.
District West Tripura			
1.	Biswatosh Dhar	32, No. Netaji Subhash Chandra Road, S/o Sri a. Dhar, Agartala, District West Tripura, Sub Division Sadar, PS-West Agartala, PO Agartala Head Post Office, C/o Shri Aurobindo Enterprize. Mob: 9874576996, 9436458357 Email: biswatoshdhar@gmail.com	D/685/2012
2.	Kartik Darja Jamatia	C/o Smt. Parul Debbarma, Near New Model Girls School, Ujan Abhoynagar, Agartala, West Tripura, West Tripura, Pin-799005. Mob: 9615123513, 9862288892 Email: kdjamatia84@gmail.com	1053/2008
3.	Debraj Debbarma	C/o Benode Debbarma, Harish Thakur Road, Krishnanagar, Agartala, (West) Tripura, PO- Agartala. Pin-799001. Mob: 9774144731 Email: debrajdebbarma175@gmail.com	Not provided


21/11/17

District Unakoti			
4.	Sunirmal Deb	Off. Unakoti Bar Association, Kailashahar, Unakoti, Tripura, Pin- 799277. Mob: 9436530481 Email: sunirmaldeb597@gmail.com	762/2005-06

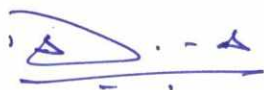
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (B. S. Sharma)
 Assistant Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Kolkata.
3. Shri Himangshu Deb, Asstt. SGI, High Court of Tripura at Agartala.
4. The District Judge of West Tripura and of Unakoti, in the state of Tripura.
5. All the counsel listed above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. One copy to be uploaded on the website of this Department i. e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading "List of emapanelled counsel" for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.


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